

GOVERNMENT OF INDIA  
CENTRAL BOARD OF DIRECT TAXES

NEW DELHI, the 25<sup>th</sup> AUGUST, 1975

**NOTIFICATION**  
**INCOME-TAX**

No. 1452 (FN-261/15/75-IT) In exercise of the powers conferred by sub-Section (1) of Section 122 of the Income-tax Act, 1961 (43 of 1961) and of all other powers enabling it in that behalf and in supersession of the Board's Notification No. 1003 (F.No.261/9/75-IT), dated the 26th September, 1975 as modified from time to time the Central Board of Direct Taxes hereby directs that the Appellate Assistant Commissioners of Income-tax of the Ranges specified in Column (2) of the Schedule below shall perform their functions in respect of all persons and incomes assessed to Income-tax or Super-tax in the Income-tax Circles, Wards and Districts, specified in the corresponding entry in column (3) thereof:-

**SCHEDULE**

S.No. 1.	Range 2.	Income-tax Ward/Circle & District 3.
1.	A-Range, Bombay.	1. Companies Circle-I(1) to I(5) charges only. 2. C-II Ward 3. Cva. Circle-I & 4. Spl. Range-I.
2.	D-Range, Bombay.	1. Companies Circle I except I(1) to I(5) charges only. 2. Film Circle . 3. Bombay Circle. 4. Spl. Range-II & 5. D-II Ward.
3.	Appellate Controller of Estate Duty-cum A.A.C., Colaba, Bombay.	1. Companies Circle-II 2. Estate Duty Circle 3. N.R.A.C. & 4. Foreign Com. Range-I
4.	D-Range, Bombay.	1. Companies Circle-III 2. X-Ward 3. Foreign Com. Range-II & 4. T.P. Circle.
5.	E-Range, Bombay.	1. Companies Circle-IV.
6.	F-Range, Bombay.	1. Companies Circle-V.
7.	G-Range, Bombay.	1. Companies Circle-VI.
8.	H-Range, Bombay.	1. A-I Ward 2. A-V Ward, 3. D.R.C., 4. Trust Circle & 5. Foreign Section.

- |                      |   |
|----------------------|---|
| 9. I-Range, Bombay.  | 1. A-II Ward<br>2. A-III Ward.  |
| 10. J-Range, Bombay. | 1. B-I Ward &<br>2. Suburbanist Ave. Circle-II.   |
| 11. K-Range, Bombay. | 1. Market Ward.   |
| 12. L-Range, Bombay. | 1. B-III Ward &<br>2. A-IV Ward.  |
| 13. M-Range, Bombay. | 1. C-III Ward<br>2. C-V Ward<br>3. Salaries Branch-I &<br>4. Salaries Branch-II.  |
| 14. N-Range, Bombay. | 1. D-I Ward   |
| 15. O-Range, Bombay. | 1. D-II Ward &<br>2. C-IV Ward.   |
| 16. P-Range, Bombay. | 1. B.S.D. (East)<br>2. B.S.D. (South) &<br>3. B.S.D. (West)<br>1. Hindi Circle<br>2. C-I Ward<br>3. G-Ward &<br>4. GA-Ward. |
| 17. Q-Range, Bombay. | 1. D-Ward   |
| 18. R-Range, Bombay. |   |

Where an Income-tax Circle, Ward & District or part thereof stands transferred by this Notification from one Range to another Range appeals arising out of assessments made in that Income-tax Circle, Ward or District or part thereof and pending immediately before the date of this Notification before the Appellate Assistant Commissioner of the Range from which that Income-tax Circle, Ward or District or part thereof is transferred shall, from the date this Notification shall take effect, be transferred to and dealt with by the Appellate Assistant Commissioner of the Range to which the said Circle, Ward or District or part thereof is transferred.

This Notification shall take effect from 1.9.70

(S. RAMSWAMI)

Under Secretary, Central Board of Direct Taxes

Copy forwarded to:-

1. The Commissioner of Income-tax, Bombay-IV, Bombay.
2. The Manager, Government of India Press, New Delhi.

(S. RAMSWAMI)

Under Secretary, Central Board of Direct Taxes.